

Family Welfare, New Delhi, for the year 1993-94.

- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1993-94 together with Audit Report thereon.

[Placed in Library. See No. LT 6983/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1993-94.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT 6984/94]

- (3) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 819A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Hospital Services Consultancy Corporation, New Delhi, for the year 1993-94.

(ii) Annual Report of the Hospital Services Consultancy Corporation, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 6985/94]

Annual Report and Review on the working of National Academy of Ayurveda, New Delhi for 1991-92, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1991-92 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6986/94]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1992-93 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 1992-93.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T. 6987/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cancer Institute, Madras, for the year 1993-94.

[Placed in Library. See No. L.T. 6988/94]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 1992-93.

[Placed in Library. See No. L.T. 6989/94]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and Research Institute, Gwalior, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1993-94.

[Placed in Library. See No. L.T. 6990/94]

Notifications under Indra Gandhi National Open University Act, 1985, etc. THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Kumari Selja, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 30 of the Indra Gandhi National Open University Act, 1985—

(i) The Regulations for the meetings of the Planning Board published in Notification No. G.S.R. 197 in Gazette of India dated the 23rd April, 1994.

(ii) The Regulations for the meetings of the Academic Council published in Notification No. G.S.R. 198 in Gazette of India dated the 23rd April, 1994.

(iii) G.S.R. 431 published in Gazette of India dated the 20th August, 1994 making certain amendments to Clauses 13 and 14 in the Regulations for Convocations at Headquarters.

- (iv) G.S.R. 134 published in Gazette of India dated the 12th March, 1994 making certain amendments/addition to Clauses, 1, 6, 12 and a new Clause 13, in the "Regulations for the meetings of the Board of Management"
[Placed in Library See. No-LT. 6991/94]
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1993-94 year 1993-94 together with Audit Report thereon.
[Placed in Library. See No LT 6992/94]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1993-94.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1993-94 together with Audit Report thereon Under sub-section (4) of section 29 of the University of Hyderabad Act, 1994.
(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, Hyderabad, for the year 1993-94.
[Placed in Library. See No. LT. 6993/94]
- (4) (i) A copy of the Review (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1993-94.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Pondicherry, for the year 1993-94.
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1993-94 together with Audit Report thereon.
[Placed in Library See. No LT-6994/94]
- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University (Volumes I and II) for the year 1992-93 together with Audit Report thereon.
(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
[Placed in Library See. No. LT. 6995/94.]
- (8) (i) A copy of Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1992-93.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 1992-93.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.
[Placed in Library. See. No LT-6996/94]
- (10) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1992-93 together with Audit Report thereon.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
[Placed in Library. See. No LT-6997/94]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar for the year 1991-92.
(ii) A copy of the Annual Accounts (Hindi and English versions) by the Regional Engineering College, Srinagar, for the year 1991-92 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Engineering College, Srinagar, for the year 1991-92.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
[Placed in Library. See No. L.T. 6998/94]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Maharshi Sandipani Rashtriya Vedavidya Pratishthanam. Ujjain, for the year 1993-94 alongwith Audited Accounts.
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Maharshi Sandipani Rashtriya Vedavidya Pratishthanam, Ujjain, for the year 1993-94.
[Placed in Library. See No. L.T. 6999/94]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1992-93 alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 1992-93.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
[Placed in Library. See No. L.T. 7000/94]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra for the year 1992-93.

- (ii) A copy of Annual Accounts (Hindi and English versions) of the Kendriya Hindi Shikshan Mandal, Agra for the year 1992-93 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Hindi Shikshan Mandal, Agra, for the year 1992-93.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library. See No. L.T. 7001/94]

14.02 hrs.

RESIGNATION BY MEMBER

[English]

MR. CHAIRMAN: I have to inform the House that the hon. Speaker had received a letter dated 22 December, 1994 from Shri H. D. Devegowda, an elected Member from Hassan Parliamentary Constituency of Karnataka, resigning his seat in Lok Sabha. The resignation is written in his own handwriting. Hon. Speaker has accepted his resignation with effect from 22 December, 1994.

14.02½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

[English]

DR. VISHANATHAN KANITHI (SHRIKAKULAM): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Thirty-sixth and thirty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

14.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

(i) Eightieth and Eighty-first Reports

[English]

SHRI SHARAD DIG (BOMBAY NORTH CENTRAL): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Eightieth Report on Action taken on 53rd Report (Tenth Lok Sabha) on Union Excise Duties — Non-vacation of stay order from the Court.
- (2) Eighty-first Report on Action taken on 47th Report (Tenth Lok Sabha) on Utilisation of External Assistance.

14.03½ hrs.

(ii) Statements

SHRI SHARAD DIG (BOMBAY NORTH CENTRAL): Sir, I beg to lay on the Table Hindi and English versions

of the Statements showing action taken by Government on the recommendations contained in Chapter-1 of the following Reports:

- (1) Thirty-third Report (Eighth Lok Sabha) on Irregular allowance of contribution to Scientific Research.
- (2) 38th Report (Eighth Lok Sabha) on Cost of Collection.
- (3) 179th Report (Eighth Lok Sabha) on Union Excise Duties Fraudulent Procurements of Central Excise Stamps by Match Factories.
- (4) Fourteenth Report (Tenth Lok Sabha) on Blocking of Funds — Idle Equipment.
- (5) Thirty-third Report (Tenth Lok Sabha) on Customs Receipts Adoption of Irregular Procedure in recovery of duty on vacation of stay order — Loss of Revenue by way of interest on payment of duty in instalments. of Irregular Procedure in recovery of duty on vacation of stay order Loss of Revenue by way of interest on payment of duty in instalments.

14.04 hrs.

COMMITTEE ON PETITIONS

Seventeth Report

[English]

SHRI P.G. NARAYANAN (COBICHETTIPALAYAM): Sir, I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Petitions.

14.04¼ hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Sixth Report

[English]

SHRI CHIRANJI LAL SHARMA (KARNAL): Sir, I beg to present the Sixth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

14.04½ hrs.

STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

Eighth Report and Minutes

[English]

SHRI BIJOY KRISHNA HANDIQU (JORHAT): Sir, I beg to present the Eighth Report (Hindi and English versions), of the Standing Committee on Food, Civil Supplies and Public Distribution on Action Taken by Government on the recommendations contained in the Third Report of the Committee (Tenth Lok Sabha) on the Ministry of Civil Supplies, Consumer Affairs and Public Distribution-Annual Report (1992-93) and minutes of the sitting of the Committee relating thereto.